

(ix) All complaints are thoroughly investigated and suitable rebate is allowed where justified.

पांचवी योजना के दौरान राज्यों के कार्य-निष्पादन के आचार पर ऋणों के रूप में राज्यों को सहायता

2312. श्री श्रीहृदय प्रसन्न : क्या बीजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पांचवी योजना के दौरान राज्यों को ऋणों के रूप में जो सहायता दिये जाने का प्रस्ताव है उसकी मात्रा का निर्णय उनके कार्य-निष्पादन के आचार पर किया जायेगा; यदि हां, तो इसके क्या कारण हैं;

(ख) क्या कुछ राज्यों के मुख्य मंत्री, विशेषकर मध्य प्रदेश के मुख्य मंत्री इस प्रस्ताव से सहमत नहीं हैं; और

(ग) यदि हां, तो सरकार का इस प्रश्न को किस ढंग से निबटाने का विचार है ?

योजना मंत्रालय में राज्य मंत्री (श्री मोहन भारिया) : (क) पांचवी योजना से संबंधित कितने ही मामलों पर योजना आयोग द्वारा अभी विचार किया जाना है, जिनमें राज्यों को दी जाने वाली केन्द्रीय सहायता भी शामिल है ।

(ख) और (ग) प्रश्न ही नहीं उठता ।

Pending applications from Rajasthan for grant of Industrial Licences

2313. SHRI N. K. SANGHI: Will the Minister of INDUSTRIAL DEVELOP-

MENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether more than 59 applications duly recommended by Rajasthan Government for setting up of new industries in the State have been pending with the Central Government for more than a year; and

(b) if so, the reasons for delay and by what time these applications will be disposed of?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDHESHWAR PRASAD): (a) The number of applications for industrial licences to set up new undertakings in Rajasthan, pending for more than a year as on 1st October, 1972, is 37.

(b) Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals. The disposal of a particular application may get delayed due to a number of reasons beyond the control of Government, as where the applications do not provide complete information in the first instance, additional information is required. Occasionally, policy decisions on the industries concerned are required. Government is, however, making all possible efforts to ensure expeditious disposal of the pending applications.

Setting up of Ministerial Panel to Watch Speedier Implementation of Government Decisions

2314. SHRI N. K. SANGHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether slow implementation of Ministerial decisions by administrative wings is responsible for slow pace of economic growth in the country;

(b) whether Government propose to set up a Ministerial panel which will suggest administrative reforms for speedier implementation of Government decisions; and